

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.21 of 2011**

**Dated: 6<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Vs.  
G.E.R.C. & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K Ganesan  
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent (s) : Mr. Amit Kapur  
Ms. Sugandha Somany &  
Mr. Asis Ghosh**

**ORDER**

Heard learned Counsel for the Respondent. Post the matter for further hearing on **13.07.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK

